

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 815**

**TO BE ANSWERED ON FEBRUARY 06, 2020**

**INCREASE IN SLUMS**

**No. 815. SHRI ABU HASEM KHAN CHOWDHURY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether there has been an increase in the number of slum households in the urban areas of the country;**
- (b) if so, the details thereof including the major findings of the survey done in this regard;**
- (c) whether the findings of National Sample Survey Office (NSSO) differ with the census data on slum population and if so, the details thereof and the reasons therefor;**
- (d) the steps taken by the Government to make various cities in the country slum free; and**
- (e) the amount of money spent by the Government towards rehabilitation of slum dwellers and carrying out skill development programmes in slums since the year 2009 to 2019, year-wise?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) & (b):** Yes, Sir. As per Census of India, the slum households in the urban areas of the country has increased from 1,01,50,719 in 2001 to 1,39,20,191 in 2011. National Sample Survey Office (NSSO) under the Ministry of Statistics and Programme Implementation, Government of India conducts periodic surveys on particulars of slums. The latest survey on Particulars of Slums was conducted by the National Statistical

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**Office (NSO) during National Sample Survey (NSS) in its 69<sup>th</sup> round (July-December 2012). Estimated number of slum households as per NSS 58<sup>th</sup> round (July-December 2002) and 69<sup>th</sup> round (July-December 2012) are 82,29,744 and 88,09,007 respectively.**

**(c) : As per Census 2011, the slum population of India is 6,54,94,604.**

**NSSO has reported that data on slum population is not maintained by them.**

**(d) & (e): 'Land' and 'Colonisation' are State subjects and therefore, it is the responsibility of the State/Union Territory (UT) Governments to collect data, frame policies and implement schemes for removal of slums. However, the Government of India through its programmatic intervention has been assisting States/UTs both technically and financially to address their housing shortages. In pursuance to Government of India's vision of facilitating Housing for All by 2022, the Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) Mission since June 2015 to provide Central Assistance to States/UTs for providing all weather pucca houses to all eligible urban households including slum dwellers.**

**"In-situ" Slum Redevelopment (ISSR) component under PMAY-U Mission mandates use of land as a resource for providing houses to slum dwellers. This approach aims to leverage the locked potential of land under slums to provide houses to the eligible slum dwellers by bringing them into the formal urban settlement. The year-wise details of Central Assistance released for rehabilitation of slum dwellers under various urban housing schemes of the MoHUA are at Annexure-I.**

**The MoHUA has also been implementing the Deendayal**

**Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM) since September 2013 by restructuring ‘Swarna Jayanti Shahari Rozgar Yojana (SJSRY)’ to reduce poverty and vulnerability of urban poor households. The Employment through Skill Training and Placement (EST&P) component of the Mission aims to provide skills to the urban poor including beneficiaries from vulnerable sections of the society to increase their income through structured and market-oriented certified courses that can provide wage employment and/or self-employment opportunities which will eventually lead to better living standards and alleviation of urban poverty on a sustainable basis. The funds are released to States/UTs for implementation of DAY-NULM Mission as a whole and inter-se allocation of funds under various components are made by the State/UT Governments depending upon their requirement and capacity. The year-wise details of funds released to States/UTs under the Mission are at Annexure-II.**

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**Annexure-I referred in reply to LS USQ No. 815 due for answer on 06.02.2020**

**Year-wise details of Central Assistance sanctioned and released during 2009-10 to 2019-20 for construction of houses towards rehabilitation of slum dwellers under urban housing schemes of the MoHUA**

**(Rs. in crore)**

<b>Financial Year</b>	<b>Central Assistance sanctioned</b>	<b>Central Assistance released*</b>
2009-10	708.87	2,112.45
2010-11	1,645.33	2,800.16
2011-12	2,138.43	2,348.22
2012-13	711.25	2,008.60
2013-14	1,980.94	2,409.16
2014-15	703.77	1,870.16
2015-16	375.82	38.27
2016-17	112.82	379.66
2017-18	394.50	315.92
2018-19	2,233.76	22.20
2019-20	86.08	28.27

\*Central Assistance released also includes the amount released for which Central Assistance was committed during preceding years.

**Annexure-II referred in reply to LS USQ No. 815 due for answer on 06.02.2020**

**Year-wise details of Central fund released to States/UTs under SJSRY & DAY-NULM**

**(Rs. in crore)**

<b>Year</b>	<b>Released</b>
2009-10	421.61
2010-11	581.50
2011-12	778.83
2012-13	771.46
2013-14	714.98
2014-15	672.14
2015-16	239.72
2016-17	289.71
2017-18	556.73
2018-19	439.85
2019-20	637.23
<b>Total</b>	<b>6,103.76</b>